

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 39/RP/2022

Subject : Petition seeking review of the tariff order dated 10.6.2022 in Petition No. 482/TT/2020.

Date of Hearing : 22.2.2023

Review Petitioner : Damodar Valley Power Consumers' Association (DVPCA)

Respondents : Damodar Valley Corporation (DVC) and 2 others

Coram : Shri I. S. Jha, Member
Shri P. K. Singh, Member

Parties Present : Shri Awanit Singh, Advocate for DVPCA
Ms. Anushree Bardhan, Advocate, DVC

Record of Proceedings

The Commission adjourned the matter as one of the Members who passed the order under review was not available.

2. The petition shall be listed for hearing on 6.3.2023.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

